NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.37/HDB/2016	
COMPANY PETITION/APPLICATION NO.	CP No.27/2009	
NAME OF THE COMPANY	Om Shiv Shakti Iron Industries Private Limited	
NAME OF THE PETITIONER(S)	Arun Kumar Kedia & (02) Others	
NAME OF THE RESPONDENT(S)	Om Shiv Shakti Iron Industries Private Limited & (03) Others	
UNDER SECTION	397/398	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
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Heard Mr.S.Chidambaram, learned PCS for the Petitioner and None appears for the Respondent. Even though the case is listed on various dates, Mr.S.Chidambaram insisted that this matter is existing since 2009 and he will file written arguments to pass appropriate orders. Orders reserved.

Member (Technical)

Member (Judicial)